

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 192/2023

IN THE MATTER OF: -

Gurdeep Singh & Other

.....Applicant

Versus

State of Haryana

.....Respondent

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Place: Kurukshetra
Dated: 31.10.2023

FILED BY: -


Regional Officer,
HSPCB, Kurukshetra

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
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O.A. No. 192/2023

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.....Respondent

STATUS REPORT IN COMPLIANCE OF ORDERS DATED 21.07.2023

MOST RESPECTFULLY SHOWETH:-

1. Present complaint has been filed against the following units:-

- I. M/s The Shahabad Cooperative Sugar Mill, Shahabad-Markanda, Kurukshetra.
- II. M/s The Shahabad Cooperative Sugar Mill (Ethanol Plant), Shahabad-Markanda, Kurukshetra.

The complainant alleged that above mentioned units are not maintaining environmental norms and emitting huge smoke and producing black fly ash causing serious health hazards to the local people. The unit is also discharging industrial effluent without proper treatment, in the open land, causing contamination of ground water and this is also contaminating water used by villagers for drinking purpose.

2. The Hon'ble NGT vide orders dated 28.04.2023 passed the following directions:-

"3. In our view, a substantial question relating to environment due to implementation of Scheduled enactment under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual action taken report, for the purpose whereof, we constitute a joint Committee comprising State PCB and District Magistrate, Kurukshetra who shall visit the site, collect relevant information and submit a factual report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. District Magistrate, Kurukshetra shall be the nodal agency for coordination and compliance of this order.

5. List for further consideration on 21.07.2023.

6. A copy of this order be forwarded to State PCB and District Magistrate, Kurukshetra by e-mail for compliance."

3. The Hon'ble NGT vide orders dated 28.04.2023, a joint committee was constituted comprising of State PCB and District Magistrate, Kurukshetra. Accordingly, the joint report was filed before the Hon'ble Tribunal on dated 20.07.2023.

4. Thereafter, Hon'ble NGT vide orders dated 21.07.2023 passed the following directions:-

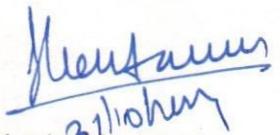
"3. In compliance thereof, during the course of hearing, learned Counsel filed the report to be approximately 287 pages, and further sought short time to submit a detailed report. A report with the contents and documents shall be filed by the learned Counsel for the respondents within three weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. List the matter on 02.11.2023."

5. That the Managing Director, The Shahabad Cooperative Sugar Mill, Shahabad-Markanda, Kurukshetra was asked to submit the running schedule of the unit so that further inspection/sampling to be carry out in light vide letter dated 11.08.2023. Accordingly, they have informed vide their letter dated 21.08.2023 that it is expected to be started in first week of October, 2023 and mill is expected by 30th November, 2023. The copy of letter dated 21.08.2023 is attached as **Annexure-R-1**.
6. Thereafter both the units have been visited again on dated 26/10/2023 and it has been observed that both the units are still lying closed due to off season. The copies of inspection reports are attached as **Annexure-R-2 & R-3**.
7. That both the units are expected to start operation in the month of November, 2023.
8. That the detailed report as per directions will be submitted before the Hon'ble Tribunal after the units come into operation. Therefore, it is requested that the time of three months may be granted to file complete report in this matter, please.

The report is submitted for kind consideration please. It is undertaken to comply with the directions passed by the Hon'ble Tribunal.


Regional Officer,
HSPCB, Kurukshetra


District Magistrate
Kurukshetra

Place: Kurukshetra

Date: 31.10.2023

Annexure-R-1



Gram : SUGAR

(O) 01744-240188

(R) 01744-240282

Fax 01744-240118

E-mail : scsmsbd@gmail.com

The Shahabad Co-operative Sugar Mills Ltd., Shahabad (M)

Distt:- Kurukshetra, (Haryana) 136 135

(60 KLPD Ethanol Plant)

Ref. No. : SMS-2023/Ethanol/50

Dated: 21.08.2023.....

To

The Regional officer
HSPCB, SCO No.13 P
Sector-17, URBAN ESTATE,
Kurukshetra (Haryana)

Email:- hspcbrokr@gmail.comSubject: - Regarding running schedule of the plant.

With reference to above cited subject and in reference to your office letter no. HSPCB/KKR/2023/770 dated 11.08.2023, it is informed that due to heavy rain, plant is flooded with water due to which it is under shutdown.

It is further informed that it is expected to be started in first week of October, 2023 and Mill is expected by 30th November 2023.

This is for your information please

[Handwritten Signature]
MANAGING DIRECTOR



- 1 -

Regional office,
Haryana State Pollution Control Board
SCO 13-P 2nd Floor Sector 17, Kurukshetra.
Email-hspcbrokk@gmail.com

Lat. 30.153556
Long. 76.892359

Annexure-R-2

Annexure-A

SPOT INSPECTION REPORT OF THE INDUSTRIES

- A** General Information of unit
1. Name & Address of the unit : M/S Shahbad Sugar Coopers Sugar mill Ltd Ladwa Road Shahbad.
 2. Email id of the unit/occupier : scsmsbd1@gmail.com
 3. Telephone Nos. : 9466114101 (MD)
 4. Fax Nos. :
 5. Date & Time of Inspection : 26.10.2023
 6. Category of Unit : Red/Orange/Green
 7. Type of Units : Category/Seriously Polluting /others
 8. Size of unit based upon investment cost of Plant & Machinery : Large/ Medium/ Small
 9. Name of the representative of the unit with designation present at the time of the inspection, : Sh. Munish Kumar AS chief Eng. - 9813524317
 10. Name of the Directors/partners/Proprietor/ Manager/Occupier etc. : Rajiv Prashad.
 11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Sugar
 12. Detail of Raw Material used (with quantity per annum) : Sugar cane
 13. Manufacturing Process (in brief) : Crushing of sugar cane
 14. Detail of Machinery Installed Involving polluting process : milling, clarification Boiler
 15. Date of Commissioning of the unit : Turbine, Boiling house
 16. Status of Consent to Establish : centrifugal device
 17. Status of Consent to Operate : As per Record
 18. Status of Authorization under HWM Rules. : obtained 30.09.2024
- B** Air Pollution
1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : Boiler 125 TPH
 2. Status of online monitoring System (Stacks/ AAQ): if applicable : Stack
 3. Details about deviation in the details/ stack of Air : emission/ type of fuel if any already provided to Board. : NO Deviation

[Signature]

Chief Engineer
Shahbad Co-ops. Sugar Mills Ltd
Kurukshetra (M) Haryana

- 4. Detail of Stacks/ Chimneys/ Vents : 01
- 5. Whether Height of all stacks/ Chimneys as per norms : AS per norms
- 6. Capacity of D.G. Sets : 1010KVA
- 7. Stack height of D.G. Sets above programme and whether as per norms : AS per norms
- 8. Status of Acoustic Enclosure on D. G. Sets : Provided
- 9. Noise results of DG Sets Monitored during inspection : Provided
- 10. Type & Quantity of Fuel used (Separate for each source) : Bugasses
- 11. Status of Air Pollution Control Devices (APCD) : Required
 - (a) Required or Not : Provided
 - (b) Provided or Not : ESP (3 Stage)
 - (c) Detail of APCD provided with detail of all Components. : Yes
 - (d) Whether Structurally adequate or Not : not in operation (Unit off season)
 - (e) Whether operating APCD Satisfactorily : NA
- 12. Whether provided separate flow meters in case of wet scrubber : Yes
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : NA
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : Provided
- 15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. : NA
- 16. General Remarks : NA
- C Water Consumption**
- 1. Sources of water supply : Borewell 2 No
- 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : Yes
- 3. Whether measuring devices has been sealed : Yes
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : Yes
- 5. Detail of Water Consumption per day/ month
 - (a) Domestic Purpose : 50KLD
 - (b) Boiler / Cooling : 84KLD
 - (c) Industrial use (Easily Biodegradable) : 300KLD
 - (d) Industrial use (Not Easily Biodegradable) : Nil
 - (e) Other : Nil
- 6. General Remarks : NA
- D Water Pollution**
- 1. Source & processes of Water Pollution including raw water treatment if any : from Boiler, washing and domestic waste.

[Signature]
 Chief Engineer
 Maharashtra Co. Sugar Mills Ltd
 Maharashtra (M.S.)

2.	No. of outlets for discharge of effluent	:	Domestic: 01 Trade: 01
3.	Quality of Effluent in KLD	:	Domestic: 30 KLD Trade: 295 KLD
4.	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)	:	
	(a) Required or Not		ETP 1 Required ETP 2 Required
	(b) Installed or Not		ETP 1 Installed ETP 2 Installed
	(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used		ETP 1 Neutralization, Primary clarification, multi band filter, Activated carbon filter, sludge bed ETP 2 Neutralization tank, Primary, Secondary clarifier, Activated carbon filter, sludge
	(d) Whether structurally adequate or not		
	(e) Whether operating STP/ETP Satisfactorily		
	(f) Whether provided online chemical dosing system/ pH meter		
5.	Mode of Discharge of effluent	:	Domestic: Public sewer Trade: Irrigation
6.	Name of Water recipient body if any	:	NA
7.	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	26 Acre farm patta 5 Acre Colony Patta
8.	Status of ZLD as per CPCB directions if applicable :	:	NA
9.	Whether provided flow meters on outlet & inlet of ETP/STP	:	ETP-1 Yes ETP 2 Yes
10.	Whether provided separate electricity meter on ETP/STP	:	Yes Yes
11.	Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent.	:	Yes Yes
12.	Status of online monitoring System, if applicable	:	Yes
13.	General Remarks	:	OMD Provided SPCB & CPCB
E Hazardous Waste Management			
1.	Category of Hazardous Waste generated as per rules	:	Used oil
2.	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) recyclable (iii) disposable for landfill (iv) Total
3.	Stock-Pile Quantity of Hazardous Waste	:	} WD
4.	Mode of Disposal & treatment of Haz. Waste	:	
5.	Size of Hazardous waste storage site	:	
6.	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7.	Whether agreement made with the service provider	:	

Shant... Sugar Mills Ltd
Shant... (M) (Karyans)

for disposal of hazardous waste (if yes, give detail with validity

8. Details of Hazardous Waste transported to service provider

J No

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1. List & Qty. of Hazardous chemical handled & used: (if any) with threshold quantity
 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.
 3. Name of insurer agency with date & validity of policy
 4. Whether Hazardous chemicals handling & storage; facility is adequate
 5. Remarks
- } NA

The said unit is sugar mill and falls under Red Category of the consent management. The said unit provided 125 TPH Boiler equiped with ESP as APCM. The said unit use Biogas as the fuel in the Boiler. and connected with omd with HSPCB and CPCB. Unit provided 2 ETP Plant of 1250 KLD. cael currently one ETP working and other is non operational. Unit is not operation during the inspection due to off season.

Signature of the representative of the unit

Name & Designation

[Signature]
 Engineer
 Shri. ... Super Mills Ltd.
 ...

Signature of the Officer/Officers of the Board who conducted the inspection

Name & Designation

[Signature]
 Dr. Devender Singh
 84-B



- 1 - Lat. 30.150216
 Regional office, Long. 76.895138
Haryana State Pollution Control Board

SCO 13-P 2nd Floor Sector 17, Kurukshetra.
 Email-hspcbrokk@gmail.com

Annexure-R-3

Annexure-A

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1. Name & Address of the unit

m/s Shahbad Co-operative
 Sugar Mills Ltd. Vill. Jandheri
Ethanol plant. Shahbad
 KKR

2. Email id of the unit/occupier

: scsmsbd1@gmail.com

3. Telephone Nos.

: 99916 20516

4. Fax Nos.

:

5. Date & Time of Inspection

: 26/10/2023

6. Category of Unit

: Red/Orange/Green

7. Type of Units

: Category/Seriously
 Polluting /others

8. Size of unit based upon investment cost
 of Plant & Machinery

: Large/ Medium/ Small

9. Name of the representative of the unit with
 designation present at the time of the inspection.

: Dr. RK Shroha

10. Name of the Directors/partners/Proprietor/
 Manager/Occupier etc.

: Rajiv Prashad MD HCS

11. Detail of products/by product manufactured
 (with capacity of installation &
 quantity per annum)

: Ethanol 60 KLPD

12. Detail of Raw Material used
 (with quantity per annum)

: mollasses

13. Manufacturing Process (in brief)

: fermentation, Distillation

14. Detail of Machinery installed involving
 polluting process

: Ethanol- CO₂

15. Date of Commissioning of the unit

: 31/12/2021

16. Status of Consent to Establish

: obtained

17. Status of Consent to Operate

: obtained 30.09.2024

18. Status of Authorization under HWM Rules.

:

B Air Pollution

1. Sources of air emissions from process of
 unit including fugitive emissions with type
 of Boilers/Furness, capacity & stack height.

: Boiler 20TPH

2. Status of online monitoring System (Stacks/ AAQ):
 if applicable

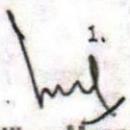
Stack

3. Details about deviation in the details/ stack of Air:
 emission/ type of fuel if any already provided to
 Board.

No Deviation

my
 Distillery Manager
 60 KLPD Ethanol Plant
 The Shahabad Co-op, Sugar Mills Ltd.
 Shahabad (M.), Distt. Kurukshetra

- 4. Detail of Stacks/ Chimneys/ Vents : 01
- 5. Whether Height of all stacks/ Chimneys as per norms : AS per norm
- 6. Capacity of D.G. Sets : 1 mva
- 7. Stack height of D.G. Sets above programme and whether as per norms : AS per norm
- 8. Status of Acoustic Enclosure on D. G. Sets : Provided
- 9. Noise results of DG Sets Monitored during inspection : Buggars -
- 10. Type & Quantity of Fuel used (Separate for each source) :
- 11. Status of Air Pollution Control Devices (APCD) :
 - (a) Required or Not : Required
 - (b) Provided or Not : Provided
 - (c) Detail of APCD provided with detail of all Components. : ESP (3 stage)
 - (d) Whether Structurally adequate or Not : Yes
 - (e) Whether operating APCD Satisfactorily : Unit not in operation
- 12. Whether provided separate flow meters in case of wet scrubber : NA
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : Log Book
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : NA
- 15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. : Yes
- 16. General Remarks :
- C Water Consumption**
- 1. Sources of water supply : Borewell
- 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : Yes
- 3. Whether measuring devices has been sealed : Yes
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : Yes
- 5. Detail of Water Consumption per day/ month :
 - (a) Domestic Purpose : 4 KLD
 - (b) Boiler / Cooling : Nil
 - (c) Industrial use (Easily Biodegradable) :
 - (d) Industrial use (Not Easily Biodegradable) : 590 KLD
 - (e) Other : Nil
- 6. General Remarks :
- D Water Pollution**
- 1. Source & processes of Water Pollution including raw water treatment if any : Unit has provided ETP cum RO for treatment of TE /DE


 Distillery Manager
 60 KLPD Ethanol Plant
 The Shahabad Co-op, Sugar Mills Ltd.
 Shahabad (M.), Distt. Kurukshetra

- 2. No. of outlets for discharge of effluent : Domestic: 01
Trade: 01
- 3. Quality of Effluent in KLD : Domestic: ~~25 KLD~~ 4 KLD
Trade:
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :
(a) Required or Not : STP ETP
(b) Installed or Not : Required
(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : screen, 0 & 4 Trap Equalization tank, Buffer water tank, Aeration tank, Secondary clarifier
(d) Whether structurally adequate or not :
(e) Whether operating STP/ETP Satisfactorily : Ultrafiltration RO-I, II m.e.g.
(f) Whether provided online chemical dosing system/ pH meter
- 5. Mode of Discharge of effluent : Domestic: Recycle in the
Trade: manufacturing process
- 6. Name of Water recipient body if any : NA
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization : NA
- 8. Status of ZLD as per CPCB directions if applicable : Unit is based on ZLD &
installed PT² camera.
- 9. Whether provided flow meters on outlet & inlet of ETP/STP : Yes
- 10. Whether provided separate electricity meter on ETP/STP : Yes
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. : Yes
- 12. Status of online monitoring System, if applicable : Yes NA
- 13. General Remarks
- E Hazardous Waste Management**
- 1. Category of Hazardous Waste generated as per rules : used oil
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable
(ii) recyclable
(iii) disposable for landfill
(iv) Total
- 3. Stock-Pile Quantity of Hazardous Waste : }
4. Mode of Disposal & treatment of Haz. Waste : } NO
5. Size of Hazardous waste storage site : }
6. Display Board for Hazardous Waste at Factory Gate Provided or not : }
7. Whether agreement made with the service provider : }

[Signature]
Distillery Manager
60 KLPD Ethanol Plant
The Shahabad Co-op, Sugar Mills Ltd.
Shahabad (M.), Distt. Kurukshetra

for disposal of hazardous waste (if yes, give detail with validity) -

8. Details of Hazardous Waste transported to service provider -

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1. List & Qty. of Hazardous chemical handled & used: (if any) with threshold quantity
2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.
3. Name of insurer agency with date & validity of policy
4. Whether Hazardous chemicals handling & storage: facility is adequate
5. Remarks

} NA

The said unit is an Ethanol Plant in Shahbad.
 The said unit obtained CTO from the Board.
 At the time of the inspection unit is non operational. due to Raw material from Sugar mill.
 Unit has installed 20TPH Boiler which use Bagasse as fuel and ETP cum RO for the Trade effluent & Domestic effluent treatment.

Signature of the representative of the unit
 Distillery Manager
 60 KLPD Ethanol Plant
 The Shahabad Co-op, Sugar Mills Ltd.
 Shahabad (M.), Distt. Kurukshetra
 99916 20516

Signature of the Officer/Officers of the Board who conducted the inspection
 Name & Designation
 Dr. Devender Singh.
 Sci-B.